

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR E C BOSE AND COMPANY PRIVATE LIMITED OPERATING IN
THE SHIPPING INDUSTRY (STEVEDOR) AT KOLKATA

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	E C Bose and Company Private Limited CIN: U61200WB1962PTC025531 PAN: AABCE1567C
2.	Address of the registered office	13A St George Terrace Hastings, Kolkata-700022, West Bengal
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	Kolkata
5.	Installed capacity of main products/ services	Not Applicable
6.	Quantity and value of main products/ services sold in last financial year	As per the last available Audited Financial Statements for the year 2017-18, revenue from operations was Rs. 67.86 Lakh.
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	The last available Financial Statements are for the years 2017-18 & 2016-17. The information can be obtained by emailing the RP at ecbcirp@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Can be obtained by emailing the RP at ecbcirp@gmail.com
10.	Last date for receipt of expression of interest	05-06-2024
11.	Date of issue of provisional list of prospective resolution applicants	15-06-2024
12.	Last date for submission of objections to provisional list	20-06-2024
13.	Date of issue of final list of prospective resolution applicants	30-06-2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	05-07-2024
15.	Last date for submission of resolution plans	04-08-2024
16.	Process email id to submit Expression of Interest	ecbcirp@gmail.com

Note: As per the order dated 13.03.2024 of the Hon'ble NCLT, Kolkata Bench, the entire process of CIRP is required to be completed within four months from the date of receipt of a copy of the order. Hence, the above timeline is subject to the approval of extension of CIRP period by the Hon'ble Adjudicating Authority.

Date: 21 May 2024

Place: Kolkata

Sandip Mitra

53/C, Harish Mukherjee Road, Kolkata- 700025

Resolution Professional of E C Bose and Company Private Limited

Reg. No.: IBBI/IPA-001/IP-P00497/2017-18/10885 (AFA valid up to 20/09/2024)